

River Godavari As National Waterway

1293. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether National Transport Policy Committee, appointed by the Government has recommended that the river Godavari, among the waterways should be declared as national waterway on the lines of Ganges and Brahmaputra;

(b) if so, whether any survey was conducted in this regard;

(c) if so, the details thereof;

(d) whether Andhra State has requested the Union Government and National Inland Waterways Authority for declaring River Godavari as National Waterway; and

(e) if so, the time by which it is likely to be declared and if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) Yes, Sir.

(c) Detailed Hydrographic Survey and Techno-Economic feasibility study for navigation in Cherla-Rajahmundry stretch of river Godavari were conducted during 1988-89. The investigations revealed positive potential of this river stretch for development as navigational route. It was estimated that 0.457 million and 0.805 million tonnes of cargo may use this water route during 2000 and 2005 respectively upon development of adequate navigational facilities on it. The estimated capital cost of development of the river stretch for navigation is Rs.60 crores at 1994-95 prices.

(d) Yes, Sir.

(e) At this stage it will not be possible to indicate the time frame by which the stretch can be declared as National Waterway.

Posts in Medical Centre of Delhi University

1294. DR. ARVIND SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of posts of medical officers and above in the medical centre of Delhi University;

(b) the number of posts out of them reserved for Scheduled Castes/Scheduled Tribes;

(c) the number of such posts of reserved category lying vacant at present ; and

(d) the reasons for not filling up such posts and the time by which the same are likely to be filled up?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (d) The information is being collected and will be laid on the Table of the House.

N.Hs in Bihar, U.P. and Delhi

1295. SHRIMATI MEIRA KUMAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the time-frame indicated for National Highway projects in Bihar, Uttar Pradesh and Delhi undertaken with

the assistance of loans and grants-in aid given by the Asian Development Bank and Japan International Co-operation Agency;

(b) details of the progress made so far in the execution of these projects; and

(c) the time by which these projects are likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c) The details are as under :-

(A) Asian Development Bank Loan Assistance

(i) State -Uttar Pradesh
Project - Four laning of Haryana Border to Mathura Section (Km 93.83 to 148.33) of National Highway No.2
Closing date of loan -31st March, 1997
(Extension sought upto - 31st March, 1998)
Progress - About 73%
Target date of completion - Dec, 1997

(ii) State - Bihar
Project - Four laning of Barwa Adda-Barakar Section (Km 398.75 to 441.44) of National Highway No.2
Progress - Mobilisation completed.
Closing date of loan - 31.12.1999
Target date of completion - June, 2000

(B) Japan International Co-operation Agency
State - Delhi
Project - Construction of Second Nizamuddin bridge across river Yamuna on National Highway No.24
Progress - About 43%
Closing date of Grant-in-aid- March, 1998
Target date of completion - March, 1998.

MBA Courses

1296. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a number of institutions approved by AICTE for conducting MBA courses lack even basic amenities like buildings and libraries despite charging exorbitant fees;

(b) if so, the details thereof and the action taken against the defaulting institutions to safeguard the interest of students;

(c) whether the Government propose to streamline the MBA courses on the line of CA and ICWA courses; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (d) The All India Council for Technical Education (AICTE) has accorded approval to the institutions conducting MBA courses after the specified minimum norms and standards laid down by the council for this purpose were satisfied. No